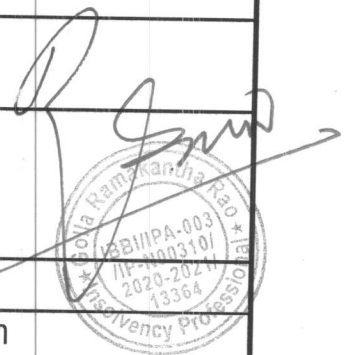



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AGARWAL REALITY DEVELOPERS PRIVATE LIMITED
 (Operating in real estate activities at Telangana)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Agarwal Reality Developers Private Limited; PAN: AALCA7675D U70102TG2013PTC088647
2.	Address of the registered office	H.No. 3-6-687, Flat No.303, Street No.11, Himayat Nagar, Hyderabad-500029. Telangana
3.	URL of website	No website available
4.	Details of place where the majority of fixed assets are located	Commercial space with carpet Area of 3702 sft, Unit No.302, A-Wing, Building No.19, "Pinnacle Corporate Park", BKC, Bandra (East), Mumbai-400013.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil (No operations)
7.	Number of employees / workmen	Nil (No employees on rolls)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email: cirp.agarwalreality@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Net Worth Criteria: Rs 3.00 Crore Legal Criteria: As per Section 29A of IBC, 2016
10.	Last date for receipt of expression of interest	09.02.2025
11.	Date of issue of provisional list of prospective resolution applicants	11.02.2025
12.	Last date for submission of objections to provisional list	16.02.2025
13.	Date of issue of final list of prospective resolution applicants	18.02.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.03.2025
15.	Last date for submission of resolution plans	20.03.2025
16.	Process email id to submit Expression of Interest	cirp.agarwalreality@gmail.com

Sd/- Signature of the Resolution Professional
 Regd. No. IBBI/PA-003/IP-N00310/2020-2021/13364
 For Agarwal Reality Developers Private Limited

Place: Hyderabad
Date: 25.01.2025

Address: Plot No. 1, SLV Bhavan D.No. 1-2-597/1, 2nd Floor,
Baraf Bagh Colony Lower Tank Bund, Hyderabad-500029